

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.122
C.P.(IB)/85(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s
Vasant Ramanbhai Patel

.....Applicant

.....Respondent

Order delivered on ..27/07/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Prasanta Kumar Mohanty, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav G. Desai, Advocate.
For the Respondent : Mr. Harshil Patel, Advocate on behalf of
Mr. Lalit M. Patel, Advocate.

ORDER

The Ld. Counsel appearing for the Respondent-Personal Guarantor seeks time to file reply. It is to be filed within two weeks without fail by giving a copy to the other side.

Matter stands adjourned to 27.09.2022

-SD-

[PRASANTA KUMAR MOHANTY]
MEMBER (TECHNICAL)

-SD-

[MADAN B GOSAVI]
MEMBER (JUDICIAL)

Sudha